

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 12/SM/2017
Alongwith I.A. No.54/2017**

Subject : Operationalization of LTA of Long Term Transmission Customers (LTTCs) as per Regulations 8(5) of the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010.

Date of hearing : 23.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Respondent : Central Transmission Utility

Parties present : Shri Swapnil Verma, CTU
Shri Anil Kumar Meena, CTU
Ms. Jyoti Prasad, CTU
Ms. Manju Gupta, CTU
Shri Abhay Chaudhury, CTU
Ms. Rajshree Choudhery, Advocate, PTC India
Ms. Swapna Seshadri, Advocate, Dans Energy
Ms. Nehanjali, TUL

Record of Proceedings

Though order was reserved in the Petition on 15.5.2018, the same was listed for hearing since order in the Petition could not be issued prior to demitting of two Members.

2. The representatives of the parties submitted that since the Commission has already noted the arguments through a detailed ROP, there is no requirement for further arguments and order may be passed based on the documents available on record and the submissions already made.

3. Based on the consent of the parties, order in the petition was reserved.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**